

Hon'ble Mr. Justice Asok Kumar Ganguly

Format of Disclosure of Assets
(in terms of the Resolution adopted in the Full Court Meeting held on May 7, 1997)

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) spouse	
Landed Property	• Flat	: Booked a Flat in 2008(super built area 954 sq. mtrs) in No. 8, Michael Madhusudan Sarani, Kolkata 700 023 by taking loan of Rs. 10,00,000/-.(total consideration of the flat is Rs.19,08,000/- @ Rs. 2,000/- per sq. ft.) (SBI Home Loan account has been foreclosed by paying the remaining loan amount to State Bank of India on 26.10.2009 as per the copy of the certificate enclosed.)	:NIL.....	
	• Building	Half undivided share in ancestral property, a two storied building on about 5 khatas of land at 49, Nazir Lane, Opp. Kabi Tirtha Park, Kolkata-700 023.	:NIL.....	
	• Other landed Property	NIL	:NIL.....	
Securities and investments	• Shares & Mutual Funds	: (1) N.S.S. A/c No.15083 – Rs.4,95,893/- (as on 1.4.2009) (2) Reliance Mutual Fund- Rs.2,00,000/- A/c No.40657485865 (as per statement dt.31.12.2008) A/c No.41476099205 –Rs. 40,000/- (as per statement dt.26/28.2.2008) (3) ICICI Prudential Mutual Fund Folio No.3550587/03 – Rs. 20,000 (as per statement dt.18.3.2008) (4) HDFC Infrastructure Fund Folio No.4868644/37 – Rs.40,000/-	:Kisan Vikas Patra (1) No. of Certificates 3 of Rs. 5,000/-each (total value Rs. 15,000/-) (2) No. of Certificates 35 of Rs. 10,000/- each (total value Rs, 3,50,000/-) UTI:- (1)Wealth Builder Fund-Series II-Rs.50,000/- (2) Dividend Yield Fund –Rs. 2,00,000/- (3) TATA Indo Global Fund-Rs.30,000/- (4) SBI Infrastructure Fund –Rs.48,000/-	

	<ul style="list-style-type: none"> • Fixed Deposits Bonds Debentures 	<p>(as per statement dt.18.3.2008)</p> <p>(5) UTI-Master Shares – Total 300 shares</p> <p>(6) UTI-Master Shares(Rights-1994) Total – 1200 shares</p> <p>(7) UTI Shares(Transferred)- Total 600 shares (Transfer No. 104305/07)</p> <p>(8) UTI-Bonus Shares –Total 300 shares</p> <p>(9) UTI Mutual Fund(Bonus 1995) Total – 480 shares</p> <p>(10) UTI Energy Fund –Rs.50,000/- Dividend Yield Fund – Rs.2,00,000/- Life Style Fund – Rs. 50,000/- Wealth Builder Fund – Rs.1,00,000/- Opportunities Fund - Rs. 50,000/-.</p> <p>(1) United Bank of India, Kolkata - FDR A/c No.6480 for Rs. 63,598/-(Maturity amount Rs. 89,977) date of maturity 5.6.2011</p> <p>(2) LIC Policies: - Policy No.415425951 for Rs.1,00,000/- (date of maturity 25.6.2017) -Policy No. 415425952 for Rs.1,00,000/- (date of maturity 25.6.2017) -Policy No. 33586951 for Rs. 50,000/- (date of maturity June, 2047) -Policy No. 033586952 for Rs. 50,000/- (date of maturity June, 2047) -Policy No.414754201 (Jeevan Suraksha) Date of Commencement – 9.2.1999 Yearly Premium = Rs.10,000/- Date of Last Payment – 9.2.2009 Date on which annuity vests – 9.2.2010 Notional Cash option = Rs.2,09,424/-</p>	<p>(5) HDFC-MIDCAP Opportunities Fund Rs. 48,000/-</p> <p>(6) UTI Master share scheme –Rs.50,000/-</p>	
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	<p align="center">• PPF/GPF</p>	<p>(3) Saving Bank Accounts</p> <p>-UCO Bank, Supreme Court, New Delhi (Account No.) (Balance as on 26.10.2009 Rs.5,41,922/-)</p> <p>-State Bank of India, New Delhi (Account No.) (Balance as on 26.10.2009 Rs.4,52,379/-)</p> <p>-State Bank of India, Kolkata (Account No) (Balance as on 23.10.2009 Rs.2,180/-)</p> <p>-Standard Chartered Bank, Kolkata (Account No.) (Balance as on 23.10.2009 Rs.1,52,163.02)</p> <p>-United Bank of India, Kolkata (Account No) (Balance as on 23.10.2009 Rs.25,990.23)</p> <p>GPF—A/c No.PAO/SCI/1670 Rs. 37,65,492/- {Rs. 35,20,492 (balance as on 31.3.2009 with interest) + Rs.2,45,000/- (Contributions from March 09 to September 09)}</p> <p>PPF----(A/c No.10289146898 with SBI, Kolkata) (Balance as on 9.4.2009 Rs.16,07,471.50)</p>	<p>Savings In Bank Accounts:</p> <p>- Corporation Bank, Kolkata Saving Account No. (Balance as on 23.10.2009 Rs.1,67,855.15)</p> <p>.....</p> <p>: NIL.....</p> <p>: NIL.....</p>	
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